

Bail Appl.TMP No.161 of 2020

-2-

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

Bail Appl.TMP No.161 of 2020

(Crime No.123/2020 of Kuzhalmannam Police Station,
Palakkad District)

Petitioner/Accused:-

Prasad, S/o. Chandran, aged 30 years, Priya Nivas, Thevarmani,
Chathamangalam P.O, Nemmara, Palakkad District-678 508.

By Adv. Jacob Sebastian

Respondents/State & Complainant:-

1.State of Kerala, rep. by Public Prosecutor, High Court of Kerala,
Ernakulam-682 031.

2.The Sub Inspector of Police, Kuzhalmannam Police Station,
National Highway 5

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BY PUBLIC PROSECUTOR SRI.**AJITH MURALI**

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

ORDER

The learned counsel for the petitioner seeks permission to not press the bail application. Permission granted. Bail application is dismissed as not pressed.

C.S.DIAS, JUDGE

SM